Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.40 of 2011 & IA No. 63/11

Dated: 27th September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Damodar Valley Corporation ..... Appellant (s)

Versus

C.E.R.C. & Ors. ..... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Swetaketu Mishra

Counsel for the Respondent (s) : Mr. Swapnil Verma for R-1.
Mr. Manoj Dubey for R-4.

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on **18th October, 2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt